Rural Electrification in Arunachal Pradesh

3805. SHRI NYODEK YONGGAM: Will the Minister of POWER be pleased to state:

(a) the number of villages not connected with power supply under Rural Electrification programme in the country state-wise;

(b) what was the target fixed and achievements made in the seventh Five Year Plan in Arunachal Pradesh;

(c) whether Government propose to complete the target by the end of the Eighth Five Year Plan; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) The number of villages yet to be electrified in each State are given in the enclosed statement. (*see* below).

(b) During the Seventh Five Year Plan, against the target of electrification of 415 villages, 534 villages were electrified in Arunachal Pradesh.

(c) and (d) As the State-wise targets for rural electrification are decided on year to year basis, the target for Arunachal Pradesh during 8th Five Year Plan has not been finalised. The remaining un-electrified villages will be electrified in the 8th and subsequent Five Year Plans, subject to the availability of financial resources and other necessary inputs.

Statement

Statewise number of villages yet to be electrified as on 31-5-1993.

S.No.	States	No. of villages yet to be electrified (31-5-93)
1	2	3
1.	Andhra Pradesh	@
2.	Arunachal Pradesh	
3.	Assam	51[illegible]£
4.	Bihar	20,045
5.	Goa	@
6.	Gujarat	@
7.	Haryana	@
8.	Himachal Pradesh	@
9.	Jammu & Kashmir	302+
10.	Karnataka	@
11.	Kerala	@
12.	Madhya Pradesh	5,869+
13.	Maharashtra	@
14.	Manipur	332+
15.	Meghalaya	2,508+
16.	Mizoram	154
17.	Nagaland	13
18.	Orissa	13,871+
19.	Punjab	@
20.	Rajasthan	6,300
21.	Sikkim	@
22.	Tamil Nadu	@
23.	Tripura	1,479**
24.	Uttar Pradesh	28,078
25.	West Bengal	9,544
	TOTAL (STATES)	90,507

@100% electrified States, balance vil[illegible] feasible for electrification.

**Tripura is reporting progress as per 1971 census. As per 1971 census there were 4727 villages, of which 3228 villages have been declared electrified and the balance 1,499 villages remained un-electrified as on 31-3-93. However, as per 1981 Census, there is a total of 856 villages.

+Progress as per 1971 Census.

£1981 Census was not held.

उत्तर प्रदेश में पथ-प्रकाश सुविधा का प्रदान किया जाना

3806. **चौधरी हरमोहन सिंह :** क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश में पथ-प्रकाश की सुविधा उपलब्ध कराने के लिए कुछ सुविधाएं प्रदान की गई हैं ;

(ख) यदि हाँ, तो उनका ब्यौरा क्या है तथा पिछले तीन वर्षों के दौरान इस उद्देश्य के लिए कितनी धनराशि स्वीकृत की गई और कितनी राशि आवंटित की गई ; और

(ग) पिछले तीन वर्षों के दौरान उत्तर प्रदेश के किन जिलों/क्षेत्रों में यह सुविधा प्रदान की गई है ?

विद्युत मंत्रालय में राज्य मंत्री (श्री० पी० वी० रंगैया नायड) : (क) से (ग) सूचना एकत्र की जा रही है और सभा पटल पर रख दिया जाएगा।

पंजाब में पट्टी स्थित बिजलीघर में आग का लगना

3807. **चौधरी हरि सिंह** : क्या **विद्युत** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पंजाब में अमृतसर जिले के पट्टी नगर में स्थित एक विशाल बिजलीघर दिनांक 7-8-93 को आग लगने से नष्ट हो गया ;

(ख) उपर्युक्त बिजलीघर में आग लगने के क्या कारण हैं ;

(ग) उपर्युक्त बिजलीघर में आग लगने के कारण कितनी धनराशि का नुकसान हुआ है ; और

(घ) क्या इस सम्बन्ध में कोई जाँच कराई गई है ; यदि हाँ, तो उसकी रिपोर्ट क्या है ?

विद्युत मंत्रालय में राज्य मंत्री (श्री० पी. वी. रंगैया नायडू) : (क) से (घ) 7-8-93 को 7.15 बजे पट्टी स्थित 100 एमवीए 220/66 केवी विद्युत ट्रांसफर्मर में आग लग गई थी। इसके फलस्वरूप, आसपास के क्षेत्रों के 7 ग्रिड उपकेन्द्रों को सप्लाई पर प्रभाव पड़ा था। इस संबंध में पंजाब राज्य बिजली बोर्ड के इंजीनियरों, स्टाफ तथा कर्मियों द्वारा तत्काल कार्यवाही की गई थी। अग्नि-शमन गाड़ियां शीघ्र ही घटना-स्थल पर पहुंच गई थी और आग पर काबू पा लिया गया था ताकि अन्य उपस्करों को नुकसान न हो। ऐसा लगता है कि क्षति का कारण, ट्रांसफार्मर में आंतरिक दोष का होना है। ट्रांसफार्मर को 14-9-92 को चालू किया गया था और क्षति वारंटी अवधि में हुई है। एक समिति द्वारा उक्त घटना के कारणों की जांच की जा रही है।

Mangalore Power Project Given to Cogentrix

3808. SHRI S. VIDUTHALAI VIRUMBI:

SHRI V. GOPALSAMY:

Will the Minister of POWER be pleased to state:

(a) whether the attention of the Government has been drawn to news item "NTPC surrenders Mangalore project to Cogentrix-GE duo" which appeared in the Economic Times dated 12th June, 1993;

(b) if so, what are the comments of the Government on it;

(c) what is the total investment; and

(d) by when the project is expected to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) The Mangalore Thermal Power Project was to be implemented by the National Thermal Power Corporation (NTPC) with technical and financial assistance from the erstwhile USSR which did not fructify. In the meanwhile the Indian electricity statutes had also been amended to encourage private sector's increased